

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION
LOK SABHA
UNSTARRED QUESTION NO. 101
ANSWERED ON 20/07/2026

Admission under EWS Category in Educational Institutes

†101. Shri Neeraj Maurya:

Will the Minister of EDUCATION be pleased to state:

- (a) the details of eligibility criteria for granting admission under the Economically Weaker Section (EWS) category in educational institutes in the country;
- (b) whether it is mandatory for all Government, Non-Government and private educational institutes to grant admission under the EWS category;
- (c) if so, the total number of students admitted under the EWS category against the total number of available seats in Government and Non-Government institutes in the country during the last five years, year-wise and State/UT-wise;
- (d) the details of admissions granted under the EWS category in Government and Non-Government post-matric educational institutes in Moradabad, Bareilly, Budaun, Shahjahanpur, Meerut, Noida and Ghaziabad districts during the last five years; and
- (e) the details of mechanism set-up by the Government to monitor and ensure transparency in granting admissions under the EWS category in educational institutes?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(DR. SUKANTA MAJUMDAR)

(a) to (e): Education is a subject in the Concurrent List of the Seventh Schedule to the Constitution of India, Centre and States are equally responsible for providing quality education to all. The Universities, including Central Universities, are statutory autonomous organizations established under respective Central/ State Acts and governed by provisions of the Acts/Statutes/Ordinances/Regulations made thereunder. There are a total of 1279 universities out of which 57 Universities are Central Universities.

Further, in accordance with the provisions of the Constitution (one hundred and third) Amendment Act, 2019 and in compliance to instructions received from the Ministry of Social Justice and Empowerment, the nodal Ministry in the matter, vide this Department's O.M. No.12-4/2019-U1 dated 17th January, 2019 instructions have been issued to provide reservation in admission for the Economically Weaker Sections (EWSs) to Central Educational Institutions (CEIs) [as defined in clause (d) of section (2) of the Central

Educational Institutions (Reservation in Admission) Act, 2006] subject to a maximum of ten per cent of the total seats in each category. In this regard, an amount of Rs. 4315.15 Crores has been sanctioned for creation of additional seats in the CEIs.

As per the All India Survey on Higher Education (AISHE), enrolment of EWS students in India has increased from 4.68 lakhs in 2020-21 to 8.99 lakhs in 2023-24, thus marking an increase of approximately 92%.
